

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1707/93

New Delhi, this 2nd day of July, 1999

(12)

Hon'ble Shri V. Rajagopala Reddy, VC(J)  
Hon'ble Shri S.P. Biswas, Member(A)

Srikrishna  
Assistant Director(Tech)  
ARC/DGS, Cabinet Sectt. N.Delhi ... Applicant

versus

Union of India, through

1. Cabinet Secretary  
Room No.8, South Block, New Delhi
2. Director, Aviation Research Centre  
East Block, Level V  
R.K. Puram, New Delhi
3. Joint Dy. Director (Tech)  
ARC, R.K. Puram, New Delhi
4. M.S. Gill  
AD(Tech)/ARC  
Cabinet Sectt., New Delhi
5. J.S. Talwar  
AD(Tech)/ARC  
Cabinet Sectt., New Delhi ... Respondents

(By Shri A.K.Bhardwaj, Advocate)

ORDER(oral)

Hon'ble Shri Justice V. Rajagopala Reddy

None appears for the applicant. It is seen from the records that <sup>the</sup> applicant has not been appearing in this matter on the last several occasions. It is therefore evident that he is not interested in prosecuting this case any further. The OA is therefore dismissed in default and for non-prosecution.

  
(S.P. Biswas)

Member(A)

  
(V. Rajagopala Reddy)  
Vice-Chairman(J)

/gtv/